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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
C.P.130/95 in O.A.1476/95.

Date of Order:- 29-3-96

Between:

Smt. M. Parvatamma.

.. Applicant.

and

1. Sri V.S. Sarma
Divisional Personnel Officer,
S.E.Rly, Khurda Road.

2. Sri S.M. Singrli, Divisional Railway Manager(P)
SE Rly, Khurda Road.

3. Sri A.N. Sinha, General Manager,
South Eastern Railway, Garden Reach,
Calcutta-43.

.. Respondents.

For the Applicant: Mr. B. Gajendra Reddy, Advocate.

For the Respondents: Mr. N. R. Devraj, SC for Rlys.

CORAM:

THE HON'BLE MR. JUDGE

MR. JUDGE : VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

In the interest of justice, we give an opportunity and direct the Respondent i.e. The Divisional Railway Manager, South Eastern Railway, Khurda Road to comply with the original order within a period of four weeks from the date of receipt of this order and should there be any difficulty in compliance, then file a detailed reply within that time i.e., four weeks from the date of receipt of the copy of this order. The CP is adjourned to six weeks.


Deputy Registrar

27-3-96